

1.	2.	3.
22. West Bengal	1638	12818
23. Andaman & Nicobar Islands	53	—
24. Arunachal Pradesh*	—	—
25. Chandigarh	297	1207
26. Dadra & Nagar Haveli**	—	—
27. Delhi	2211	6588
28. Goa	73	293
29. Lakshadweep	—	—
30. Mizoram	11	—
31. Pondicherry	152	411
<b>ALL INDIA TOTAL</b>	<b>35523</b>	<b>161042</b>

Note :- 1. \* No Employment Exchange is functioning.

1.\*\* One Employment Exchange is functioning in this Union Territory, but data are not being received.

3. All the job-seekers on Live Register are not necessarily unemployed.

[English]

**Schemes under Town and Country  
Planning Organisation**

**House Building activity by N.R Is.**

4692. SHRI BRAJA MOHAN MOHANTY : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any proposal is under consideration for allowing the non-resident Indians and multi-national companies to operate in house building activities; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b) No decision has yet been taken to allow the non-resident Indians and multi-national companies to operate in house building activities.

4693. SHRIMATI D.K. BHANDARI : Will the Minister of URBAN DEVELOPMENT be pleased state :

(a) whether it is a fact that Town and Country Planning Organisation has been monitoring Centrally sponsored schemes;

(b) if so, the details thereof; and

(c) the progress made by this organisation during 1984-85, 1985-86 and 1986-87 upto December, 1986 ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c) Yes, Sir. The Centrally sponsored schemes of Integrated Development of Small and

Medium Towns and Urban Basic Services are being monitored by the Town and Country Planning Organisation. Rs.63.57 crores were released till the end of the Sixth Five Year Plan period to cover 235 towns and Rs.16.50 crores and Rs.15.1523 crores during the financial years 1985-86 and 1986-87 (upto 27.3.87) to cover another 90 new towns (including 2 towns which were approved in principle during the Sixth Plan) and the ongoing towns under the IDSMT Scheme. A sum of Rs.49 lakhs has been released to the various States and UTs under the UBS Scheme upto 25.3.87 to cover about 200 towns.

#### **Evaluation Committee for CPWD Junior Engineers**

4694. SHRI P.R. KUMARAMAN-GALAM : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government have taken a decision on the report of "Job Evaluation Committee" appointed for Junior Engineers in Central Public Works Department;

(b) if so, the details thereof; and

(c) if not, the reasons for delay ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) The ad-hoc Committee for undertaking a comparative Job Evaluation of the duties and responsibilities attached to the posts of Junior Engineers and Draftsmen Grade I in the CPWD arrived at the following conclusion unanimously :-

"On making a comparative study of the duties of the two posts, the Committee is of the view that the duties of Junior Engineers in the Central Public Works Department are of more complex and onerous nature than those of the Draftsmen Grade I." The Government have accepted the conclusion of the Committee.

(c) Does not arise in view of replies to (a) and (b) above.

#### **Modernisation of Steel Plants**

4695. SHRI Y.S. MAHAJAN : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether Rs. 5000 crores are likely to be spent on modernisation of steel plants ;

(b) if so, the time schedule for modernisation of steel plants ;

(c) what will be the steel production capacity of steel plants after modernisation ;

(d) the time schedule to complete the steel plants under construction ; and

(e) whether the new steel plant will have the latest technology and be modern in all respects ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) and (c) Schemes for modernisation of Durgapur Steel Plant, Rourkela Steel Plant and Indian Iron & Steel Company have been formulated. Details of these schemes are given below :-

#### **Durgapur Steel Plant**

Government have approved in principle the proposal to modernise the Durgapur Steel Plant and have also authorised an expenditure upto Rs. 25 crores for preliminary works. The estimated cost of the Scheme would be around Rs. 1216 crores and this would enable the plant to operate at its rated capacity of 1.6 million tonnes per annum of ingot steel. An allocation of Rs. 460 crores has been made in the VII Plan for this purpose. Work on some of the sub-schemes of modernisation is expected to commence in the first half of 1987 and the modernisation work is expected to be completed in a period of about 5 years after sanction.

#### **Rourkela Steel Plant**

SAIL have under consideration a scheme for modernisation of this plant. A